

DIVISION BENCH

ITEM NO.112

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No. 207/2022 IN CP (IB) No. 174/ALD/2019

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th December,
2022, 02:30 pm**

NAME OF THE COMPANY	M/S MAHAJAGDAMBA TUBES PVT LTD V/S M/S QUALITY STEELS PRODUCTS LTD
UNDER SECTION	9 IBC (IN CIRP)

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Shubham Agarwal, Adv.

: *For the Applicant in IA No. 207/2022*

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 19th January, 2023.

—Sd—

**Dr. R.C. Srivastava
(Court Officer)**

06th December, 2022

*Priya Agarwal
(Stenographer)*